

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram & Arunachal Pradesh)

Dated Guwahati the 10th May, 2013

NOTIFICATION

No.HC.VII.340/2012/ 4108 / A. Hon'ble the Gauhati High Court has been pleased to assign Shri Mayang Lima, Registrar, Gauhati High Court, Kohima Bench, Kohima to act as Central Project Coordinator for implementation of eCourts Project in the State of Nagaland in addition to his present duties.

No.HC.VII.340/2012/ 4109 / A. Hon'ble the Gauhati High Court has been pleased to assign Shri Ganesh Pradhan, Joint Registrar, Gauhati High Court, Aizawl Bench, Aizawl to act as Central Project Coordinator for implementation of eCourts Project in the State of Mizoram in addition to his present duties.

No.HC.VII.340/2012/ 4110 / A. Hon'ble the Gauhati High Court has been pleased to assign Shri P. B. Dutta, Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun to act as Central Project Coordinator for implementation of eCourts Project in the State of Arunachal Pradesh in addition to his present duties.

By Orders etc

REGISTRAR GENERAL

Memo No.HC.VII.340/2012/ 4111-40 / A dated 10.5.2013.

Copy to-

1. The Secretary (Justice) to the Government of India, Department of Justice, Ministry of Law & Justice, New Delhi, secy-jus@gov.in, for information.
2. The Member Judicial, E-Committee, Supreme Court of India, New Delhi, talwant.singh@indianjudiciary.gov.in.
3. The Member (Management & HR), E-Committee, Supreme Court of India, New Delhi, atukrani@indianjudiciary.gov.in.
4. Shri CLM Reddy, Deputy Director General, NIC HQRS, New Delhi, clmr@nic.in, for information.
5. The Registrar (Vigilance)/Registrar (Judicial)/Registrar (Administration), Gauhati High Court, Guwahati, for information.
6. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for his Lordship's information.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima, nagaland-ghc@indianjudiciary.gov.in, for information & necessary action.
8. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl, mizoram-ghc@indianjudiciary.gov.in, for information & necessary action.
9. The Secretary to the Govt. of Nagaland, Department of Law & Justice, Kohima, for information.
10. The Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl, for information.

11. The Secretary to the Govt. of Arunachal Pradesh, Department of Law & Judicial, Itanagar, for information.
12. The Joint Registrar, Gauhati High Court, Aizawl Bench, Aizawl, pradhanghc@gmail.com, for information & necessary action.
13. The Joint Registrar (PM&P) & CPC i/c, Gauhati High Court, Guwahati, for information.
14. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun, arunachal-ghc@indianjudiciary.gov.in, for information & necessary action.
15. The Deputy Registrar (PM&P), Gauhati High Court, Guwahati, for information.
16. The State Informatics Officer, NIC, Nagaland State Centre, Kohima, sio-ngl@nic.in, for information.
17. The State Informatics Officer, NIC, Mizoram State Centre, Aizawl, sio-mizo@nic.in, for information.
18. The State Informatics Officer, NIC, Arunachal Pradesh State Centre, sio-arn@nic.in, for information.
19. Shri Sumitav Saikia, Technical Director, NIC, Assam State Centre, asm-sumitav@nic.in, for information.
20. The Assistant Registrar (PM&P), Gauhati High Court, Guwahati, for information.
21. The P.S. to Hon'ble Mr Justice I A Ansari, Gauhati High Court, for his Lordship's information.
22. The P.S. to Hon'ble Mr Justice Hrishikesh Roy, Hon'ble Portfolio Judge for Arunachal Pradesh, for his Lordship's information.
23. The P.S. to Hon'ble Mr Justice A K Goswami, Hon'ble Portfolio Judge for Nagaland, for his Lordship's information.
24. The P.S. to Hon'ble Mr Justice A C Upadhyay, Gauhati High Court, for his Lordship's information.
25. The P.S. to Hon'ble Mr Justice Ujjal Bhuyan, Hon'ble Portfolio Judge for Mizoram, for his Lordship's information.
26. The Systems Analyst, Gauhati High Court, Guwahati, for information.
27. The Senior Systems Officer, eCourts Project, Gauhati High Court, Guwahati, for information.
28. Shri Soham Mazumdar, Sr Consultant, Ernst & Young, eCourts Project, New Delhi, soham.ecourts.ey@gmail.com, for information.

12/9/17
REGISTRAR GENERAL